NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 29/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: CP/39/2017

NAME OF THE PETITIONER(S)

: P. Shanmugam & 4 others

NAME OF THE RESPONDENT(S)

: JASMINE AGRO FORESTY PVT LTD

UNDER SECTION

: 241/242

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. Dominic S. David For P.Gir, dhown

P. H. Ar vindh Pondie

& Advo Carl M Ercharan

Jai vih.

De titis

3. Perigadorehini

Abhinar Parthosarathy

Keertlin K

KMD Muhilon

Coursel for R B and R6

6. Abhrou

Aphil Join

For TK Bhoskan

4. Rahul Balaji Vishin Mohay

coursel for RZ and R3

ORDER

Counsels representing both the parties are present. Counsel for petitioner prayed for time to make submissions. Time is extended at request. Put up on 30.11.2017.

S Vijayaraghavan Member (Technical)

-sel-

K Anantha Padmanabha Swamy Member (Judicial)

bc